

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

CORAM: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 29.10.2020 AT 11.00 A.M. THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No.226/230/HDB/2020
NAME OF THE COMPANY	Eventsnow Pvt Ltd(Transferor Co.1)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENTS(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

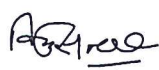
Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through Video Conference in CP (CAA) No.226/230/HDB/2020, pursuant to hearing held on 01.10.2020, in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020.
2. Mr. VJV Ramana, counsel for the Petitioner appeared through video conference.
3. Ms. CH. Anantha Lakshmi, STA appeared in person on behalf of the Official Liquidator and stated that report of OL is filed.
4. Report of RD is awaited.
5. Counsel for the Petitioner prayed time for filing reply to the observations made in the report of OL. At his request, time is enlarged.
6. Put up the mater on 19.11.2020.



**MEMBER TECHNICAL**

AS



**MEMBER JUDICIAL**